

Importance. The State Government of Bihar have submitted seven proposals under the aforesaid scheme in the 8th Five Year Plan.

Revenue Earned from Road Tax

3865. SHRI TEJSINGHRAO
BHONSLE:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total revenue collected by way of road tax from the transport on National Highways during the last three years; and

(b) the total amount spent on the development and maintenance of these roads out of this revenue?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Presumably, the Hon'ble Member has in mind the revenue collected by way of fee charged on vehicles using permanent Bridges on National Highways. The total amount of such revenue collected during the last three years is Rs. 7456.31 lakhs.

(b) The allocations made to the States out of permanent Bridge Fee Fund during the last three years is Rs. 5196.99 lakhs.

[English]

STD/PCOs in Delhi

3866. SHRI MADAN LAL
KHURANA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of ISD/STD/ Public Telephones located in Delhi;

(b) the procedure to sanction these telephones;

(c) whether the power to sanction temporary telephone connections by CGM and Zonal Managers has been curtailed;

(d) if so, the reasons thereof; and

(e) the number of telephones so withdrawn?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The total number of ISD/STD Public Telephones located in Delhi is 1954.

(b) The information is furnished in the Statement I attached.

(c) Sir, the power to sanction temporary telephone connections by Chief General Manager and General Managers has been curtailed in respect of applicants other than Government bodies, PSUs and Statutory bodies etc.

(d) The decision has been taken after review of policy on sanction and extension of temporary telephone connections. The period of sanction and extension of temporary telephone connections by the competent authority is as given in Statement II attached.

(e) Temporary telephones are sanctioned and extended in accordance with the revised guidelines issued after policy review.

STATEMENT I

The procedure for allotment of STD PCOs was revised in July 1993. As per the present guidelines only educated unemployed persons are eligible to apply for allotment of STD PCOs. They should produce an unemployment certificate from their local MPs/MLAs/Revenue authorities of the rank of Tehsildar and above/employment officer/Chairman or Member of Zilla Parishads/Panchayat or Village Pradhan or Secretaries of recognised Social Organisations like Rotary Club/Lions Club etc. who have jurisdiction over the locality where the applicant resides. The educational qualifications for the applicants are:

(i) for rural areas: 8th or middle school pass and above.

(ii) for urban areas: atleast Matriculate or High School and above.

Application is to be submitted in the prescribed proforma enclosing the unemployment certificate and agreeing to the terms and conditions prescribed by the Department of Telecom. for the operation of STD PCOs.